

**C. A. T. Bench, JAIPUR**

| Date of Order                                                                                                                                                            | Orders                                                                                                                                                                                                                                                                                |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <u>16.8.94</u><br>Regd. A.O. Notices<br>issued to the<br>parties.<br>Vide No <u>43516</u><br><u>4895</u><br>Dated <u>31-8-94</u><br><br>ADs not received.<br>MS.<br>13/9 | As per order passed by<br>Hon'ble <del>Mr. Justice</del> V.C. and Hon'ble<br>Admn. Member. May be listed<br>for direction on 20.9.94 and<br>Parties may be notified.<br><br>MS.<br>16/8                                                                                               |
| <u>20.9.94</u><br><br>Resp No 1 & 2<br>Served.<br>MS.<br>21/9                                                                                                            | Mr. Dharmendra Agarwal brief holder for<br>Mr. Vinendra Lodha Counsel for the applicants<br><br>The Aforesaid Hon'ble Bench has not been<br>formed today. Be listed before that Bench on <u>23/9/94</u><br><br>By Registrar<br>G.A.T.J., MPUR BENCH                                   |
| <u>23-9-94</u><br>R- your<br>27/9/94                                                                                                                                     | Sh. Vinendra Lodhe counsel for the applicant.<br>Sh. V.S. Gurjar, counsel for the respondents.<br><br>No mistake apparent on the<br>face of the record.<br><br>The Review Petition is, therefore,<br>dismissed accordingly.<br><br>(O.P. Sharma)<br>(MCA)<br><br>(L.H. Mehta)<br>V.C. |